

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 47 of 2011 &
IA-73 of 2011

Dated : 8th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

ISA Power Private Limited & Anr.Respondent(s)

Counsel for the Appellant(s): -
Counsel for the Respondent(s): Mr. Mullapudi Rambabu for R.1
Ms. Swapna Seshadri for R.2

ORDER

The learned counsel for the Respondent No.1 seeks some time to file the counter.

Post the matter on **12.09.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 10.09.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS